

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 148
TO BE ANSWERED ON NOVEMBER 16, 2016

UD SCHEMES

No. 148 SHRI BHARTRUHARI MAHTAB:
 SHRI RAHUL SHEWALE:
 SHRI SANJAY DHOTRE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the aims and objectives of the Urban Development Schemes being implemented

by the Government in the country;

(b) whether the cases of delay in execution of projects under the said schemes have come to the notice of the Government during each of the last three years and the current year and if so, the details thereof, scheme-wise and the reasons therefor along with the reaction of the Government thereto;

(c) whether the cases of violation of guidelines framed by the Government for the said schemes have come to the notice of the Government during the said period and if so, the details thereof, scheme-wise and the reasons therefor along with the action taken/being taken by the Government in such cases so far;

(d) whether the Government has provided adequate funds under the said schemes during the said period and if so, the details thereof along with its utilisation, scheme-wise and if not, the reasons therefor; and

(e) the steps taken/being taken by the Government for effective implementation of the said schemes and to address the issue of underutilisation of funds therein, if any?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a)& (b): The Ministry of Urban Development facilitates and handholds States/UTs and Urban Local Bodies in development of urban infrastructure to improve the quality of life in cities and towns. To this end, the Government of India has launched the Swachh Bharat Mission (SBM), the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Smart Cities Mission (SCM) and Heritage City Development and Augmentation Yojana (HRIDAY). The aims and objectives of the programmes of the Government are given in the Annexure. The Schemes have been launched in the recent past. They involve planning, project preparation and procurement activities before work is actually started. Many plans and projects under the schemes have been approved. The projects are in various phases of implementation. There is no delay in completion of projects as the normal execution time for an urban infrastructure project is three years.

(c): No cases of violation of Guidelines framed by the Government for the said schemes have come to the notice of the Government.

(d): The Ministry releases funds to the States in accordance with the applicable provision/ guidelines. The details of the funds released under different Missions and schemes during the last three years are given below:

AMRUT

(Rs. in crore)

Total size of State Annual Action Plan (SAAP)	Committed Central Assistance	Release of 1st installment @ 20%
45643.53	21433.96	4286.79

An amount of Rs 400 crore has been given to 20 States/UTs for achievement of reforms under AMRUT during 2015-16.

Smart Cities Mission

Total amount released to Cities for Development of Smart Cities	Rs 4572.20 crore
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Swachh Bharat Mission

Rupees in crore

Funds released for Individual Household Toilets	Funds released for Community Toilets	Funds released for Solid Waste Management	Total funds released
1687.40	253.44	1296.45	3237.29

HRIDAY

Approved Project Cost	Amount released to cities
Rs 340.30 crore	Rs 103.45 crore

- (e) In order to ensure effective implementation programmes, various institutional frameworks, provisions of quarterly progress reports, returns and review by undertaking field visits have been put in place. The States are also being provided support in implementation of the programmes. The progress of the Missions/schemes is also monitored through review meetings/video conferences. In the case of HRIDAY, HRIDAY City Anchors are appointed for each city who monitor the heritage sensitive execution of projects on ground. Besides the States/Urban Local Bodies are also engaged in monitoring the progress.

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Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No 148 for answer on 16.11.2016

The aims and objectives of the Urban Development Schemes being implemented by the Government in the country are as below:

1. Swachh Bharat Mission(SBM)

The objectives of the Mission are

- a) Elimination of open defecation
- b) Eradication of Manual Scavenging
- c) Modern and Scientific Municipal Solid Waste Management
- d) To effect behavioral change regarding healthy sanitation practices
- e) Generate awareness about sanitation and its linkage with public health
- f) Capacity Augmentation for ULB's
- g) To create an enabling environment for private sector participation in Capex (capital expenditure) and Opex (operation and maintenance)

2. Smart Cities Mission(SCM)

The aims and objectives of the Smart Cities Mission are available in Mission website www.smartcities.gov.in

3. Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

The Mission aims at improving the basic urban infrastructure with thrust on the following sectors in specified cities and towns:

- a) water supply,
- b) sewerage facilities and septage management,
- c) storm water drains to reduce flooding,
- d) pedestrian, non-motorized and public transport facilities, parking spaces, and

e) enhancing amenity value of cities by creating and upgrading green spaces, parks and recreation centers, especially for children.

The AMRUT also aims at accomplishment of identified reforms in urban sector.

4. National Heritage City Development and Augmentation Yojana (HRIDAY)

HRIDAY's objective is restoring, reviving and strengthening the soul and heritage of the city. For this purpose, the Scheme shall support development of core heritage infrastructure projects which shall include revitalization of tangible assets such as monuments, Ghats, temples etc. along with reviving intangible assets such as local art and craft, dance forms, literature etc.
